

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**RA No.136/2019  
MA No.1945/2019  
in  
OA No.2875/2016**

This the 15<sup>th</sup> day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

K. C. Aggarwal ... Applicant

Versus

Union of India & others ... Respondent

**O R D E R (By Circulation)**

**Justice L. Narasimha Reddy, Chairman :**

**MA No.1945/2019 & RA No.136/2019**

In view of the reasons mentioned in the MA and the RA, the delay is condoned, and the RA is allowed. The order dated 10.12.2018 is recalled.

**( Aradhana Johri )  
Member (A)**

**( Justice L. Narasimha Reddy )  
Chairman**

/as/